COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 171 OF 2018

Dated: 16th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Torrent Power Limited Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik Luthra

Ms. Sonali Jaitley Bakhshi Mr. Jaiyesh Bakhshi Ms. Tanima Gaur

Mr. Shyam Kumar

Counsel for the Respondent(s) : -

<u>ORDER</u>

Issue notice to the Respondents returnable on 23.08.2018. Dasti, in addition, is permitted.

List the matter on **23.08.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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